

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:7106
ANSWERED ON:18.05.2012
JUVENILE HOMES
Meghe Shri Datta Raghobaji

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of inmates in various Juvenile Homes in the country, State-wise;
- (b) the facilities being provided to the inmates in the said homes and the average per inmate expenditure being incurred by the Government;
- (c) whether the Government hands over these children to their parents; and
- (d) if so, the number of such children handed over to their parents during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): The State-wise details of number of beneficiaries in various types of Homes, including Observation/Special Homes in the country is annexed.
- (b): The facilities being provided in these Homes include housing facility, nutrition, education, counseling, vocational training etc. ICPS provides for annual recurring grant of Rs.20,29,000/- (Rupees Twenty Lakhs Twenty Nine Thousand only) for a Home of 50 children. Thus, the average recurring grant provided under ICPS for a child residing in such Homes is Rs. 40,580/- per annum.
- (c): Orphan, abandoned and surrendered children in the Homes, who have no family to take care of them, remain in the Home until they reach adulthood. Such children, whose parents are available or can be traced, are handed over to the parents if they are fit to take care of the child.
- (d): The information is being collected and will be laid on the Table of the House.